

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-542

CA (CAA) No. - 94/230/232/ND/2020

IN THE MATTER OF:

Kunchit Fabrics Pvt. Ltd. With Surichi Commercial Infra Pvt Ltd

....Applicant

SECTION

U/s 230-232 CA

Order delivered on 02.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


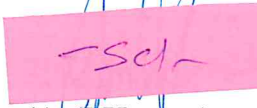
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, list the matter on 25.03.2021.



(Anil Kumar)
(Court Officer, C-V)
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